

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538
IB-2472/ND/2019

IN THE MATTER OF:

Wave Industries Pvt Ltd

V/s

M/s Metamozez Entertainment Pvt Ltd

....Applicant

....Respondent

SECTION

U/s Sec. 7 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

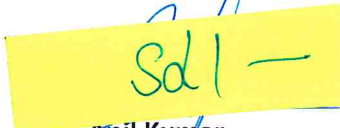
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **19.02.2021**.


Anil Kumar
(For Court Officer, C-V)